| | Annexure-3 | | | | | | | | | | | | | | |
|------------------------------------|---|--------------------|----------------|---------------------------|----------------------------------|-------------------------------------|---|---------------------------------|-----------------------------|--|---|--------------------------------|------------------------------------|-----------------|----|
| | Name of corporate debtor: Tirumalla Agro Industries Private Limited; Date of commencement of CIRP: 09/10/2025; List of stakeholders as on: 02/12/2025 | | | | | | | | | | | | | | |
| List of Secured Financial Creditor | | | | | | | | | | | | | | | |
| Sr.No. | Name of Creditor | Details of | claim received | Details of claim admitted | | | | | | Amount of contingent claims | Amount of any mutual dues, that may be setoff | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount Covered by security interest | Whether security interest relinquished ? (Yes/No) | Details of security interest | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Bank of Maharashtra | 28.10.2025 | 178,702,283 | 178,702,283 | Secured Financial Creditor | 178,702,283 | No | As stated below | NIL | 38.32% | No | No | No | - | No |
| 2 | Maharashtra Gramin Bank | 03.11.2025 | 174,937,924 | 174,937,924 | Secured Financial Creditor | 174,937,924 | No | As stated below | NIL | 37.51% | No | No | No | - | No |
| | | | | | | | | | | | | | | | |

Secured

Financial

Creditor

112,707,065

466,347,272

No

As stated below

NIL

24.17%

100.00%

No

No

112,707,065

Jalgaon Peoples Co-Op Bank Ltd

Total

27.10.2025

112,707,065

466,347,272 466,347,272

3

Security Interest

1. Bank of Maharashtra

| Sr.No. | Particular | Owned by |
|--------|--|---|
| 1 | Residential property named "Symphony" owned by Mr. Suresh Mr. Dnyanobarao Kute, bearing Flat No. B-15 (Carpet area: 57.91 sq.m, Built-up area: 63.50 sq.m), B-16 (Carpet area: 55.24 sq.m, Built-up Kute area: 60.63 sq.m) & C-12 (Carpet area: 55.24 sq.m, Built-up area: 60.47 sq.m) Situated at Gut no. 136, Satara village, Beed Bypass Road, Aurangabad District. | Mr. Suresh Kute |
| 2 | Industrial property bearing Plot No. L-18/11, land admeasuring 1250 Sq.m& building admeasuring 843.21 sq.m, situated at Waluj MIDC, Vitava village | DNR India Autotech Pvt Ltd |
| 3 | Industrial property bearing Plot No. L-18/16, land admeasuring 1250 Sq.m & building construction thereon, situated at Waluj MIDC, Vitava village, Ganagapur Taluk, Aurangabad District. | DNR India Autotech Pvt Ltd |
| 4 | Industrial property bearing Plot No. M-21, land admeasuring 800 Sq.m & building admeasuring 396.81 sq.m, situated at Waluj MIDC, Ranjangoan village, Ganagapur Taluk, Aurangabad District | DNR India Autotech Pvt Ltd |
| 5 | Industrial property owned by bearing Plot No. M-55, land admeasuring 600 Sq.m& building admeasuring 440.19 sq.m, situated at Waluj MIDC, Ranjangoan village, Ganagapur Taluka, Aurangabad District | DNR India Autotech Pvt Ltd |
| 6 | Industrial land with building in the name of Bearing Survey No. 55, Plot No-18, land admeasuring 38659.50 Sq.ft., building admeasuring 3415.69 Sq.m. situated at Beed, Taraf Bobde Taluka, Hanuman Nagar, Beed. | Tirumalla India Store House Pvt. Ltd |

2. Maharashtra Gramin Bank

| Sr.No. | Particular | Owned by |
|--------|--|-------------------------------|
| 1 | Residential property named "Symphony" owned by Mr. Suresh Mr. Dnyanobarao Kute, bearing Flat No. B-15 (Carpet area: 57.91 sq.m, Built-up area: 63.50 sq.m), B-16 (Carpet area: 55.24 sq.m, Built-up Kute area: 60.63 sq.m) & C-12 (Carpet area: 55.24 sq.m, Built-up area: 60.47 sq.m) Situated at Gut no. 136, Satara village, Beed Bypass Road, Aurangabad District. | Mr. Suresh Kute |
| 2 | Industrial property bearing Plot No. L-18/11, land admeasuring 1250 Sq.m& building admeasuring 843.21 sq.m, situated at Waluj MIDC, Vitava village | DNR India Autotech Pvt Ltd |

| 3 | Industrial property bearing Plot No. L-18/16, land admeasuring 1250 Sq.m & building construction thereon, situated at Waluj MIDC, Vitava village, Ganagapur Taluk, Aurangabad District. | DNR India Autotech Pvt Ltd |
|---|---|---|
| 4 | Industrial property bearing Plot No. M-21, land admeasuring 800 Sq.m & building admeasuring 396.81 sq.m, situated at Waluj MIDC, Ranjangoan village, Ganagapur Taluk, Aurangabad District | DNR India Autotech Pvt Ltd |
| 5 | Industrial property owned by bearing Plot No. M-55, land admeasuring 600 Sq.m& building admeasuring 440.19 sq.m, situated at Waluj MIDC, Ranjangoan village, Ganagapur Taluka, Aurangabad District | DNR India Autotech Pvt Ltd |
| 6 | Industrial land with building in the name of Bearing Survey No. 55, Plot No-18, land admeasuring 38659.50 Sq.ft., building admeasuring 3415.69 Sq.m. situated at Beed, Taraf Bobde Taluka, Hanuman Nagar, Beed. | Tirumalla India Store House Pvt. Ltd |

3. Jalgaon Peoples Co-Op Bank Ltd

| Sr.No. | Particular | Owned by |
|--------|---|---|
| 1 | All that piece and parcel of the property bearing Gat No. 13 E /4, Plot area 20 R along with all the present and future construction thereon situated within the village limits of Bahirwadi, Tal. & Dist. Beed, | Tirumalla Agro Industries Private Limited |
| 2 | All the piece and parcel of the property bearing Flat No. 603 admeasuring Approx 742 Sq.Ft i.e. 68.94 located on 6th floor, wing A in the building known as Supreme Estado, constructed on S.No. 36 Hissa No. 2 Village Baner Tal. Haveli, Dist. Pune, | Ms. Archana Kute |
| 3 | All the piece and parcel of the property bearing Office No. 1104, 11th Floor, Carpet area 33.56 Sq.Mtr. building known as "The Pacific" situated at Plot No. 229, Sector 13 Khagar, Navi Mumbai 410210, Tal. Panvel Dist. Raigad | Mr. Suresh Kute |
| 4 | All the piece and parcel of the property bearing Office No. 1103, 11th Floor carpet area 33.56 Sq.Mtr. building known as "The Pacific" situated at Plot No.229, Sector 13 Khargar, Navi Mumbai 410210, Tal. Panvel Dist. Raigad | Mr. Suresh Kute |
| 5 | All the piece and parcel of the property bearing Office No. 39 built up area admeasuring 70.55 Sq. Mtr. And other area admeasuring 54.09 Sq. Mtr. along with proportionate area of common spaces, lobbies, staircase, Mezzanine, passages, parking individual if any situated at First Floor of "Space Olympia" Part C Sport Complex, Gharkheda, Shahanoormiyya darga road, Ch. Sambhaji Nagar (Aurangabad) | Mr. Suresh Kute |